

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7856-JK (LD ) of 2024**

**DATED:- 22 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 22.05.2024

No:-LAW-OIC/5/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 7856-JK(LD) of 2024 dated 22.05.2024

S. No	Title of the case	OIC
1	WPC NO. 2200/2023 titled Mohammad Amin Gojar Vs UT of J&K and Ors	Khursheed Ahmad Shah I/c ZEO Tral
2	WPC No. 2168/2023 titled Shameema Akhter VS UT of J&K and Ors	Khadim Hussain Deedad L/A Zeo Shadimarg
3	WP(C) No. 2014/2022 titled Mohammad Yaqoob Deedad vs Union Territory of Jammu and Kashmir and others.	Mr. Thanna Ji Bhat, Under Secretary

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